Annexure-8
Name of the corporate debtor: MAA DURGA FLOUR MILLS PVT LTD; Date of commencement of CIRP 04.09.2019; List of creditors as on: 17.02.2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

SI. No.	of cre ditor	received		or chain admitted						Amount of contin-			Remarks,
NIL		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?		gent mutual dues, that may	of any mutual dues, that may be set-off	of claim under verifica- tion	if any
VIL.													
\dashv													
	94												

Samblulal n

